

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 414
IA/6713/ND/2023 IN IB/553/ND/2022

IN THE MATTER OF:

State Bank of India	...	Applicant
Versus		
Prem Chand Garg (Personal guarantor - Nutrionex Manufacturers Limited)	...	Respondent

Under Section 95(1) of IBC, 2016.

Order delivered on 08.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Adv. Ankur Mittal, Adv. Bhaskar
For the Respondent	: Adv. Rajat Sinha
For the RP	: Adv. Dhananjaya Sud, Adv. Akhand Pratap Singh Gaur

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **06.05.2024**.

Sd/-
(Court Officer)